

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1893  
ANSWERED ON:10.12.2015  
Traffic Management System  
Parthipan Shri R.

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether a study conducted by Institute of Road Transport Education (IRTE) has reported that traffic violations is the prime cause of accidents on National Highways;
- (b) if so, the details thereof along with the reaction of the Government thereto;
- (c) whether it is a fact that the role and responsibilities of traffic management agencies are over lapping and not properly defined; and
- (d) if so, the details thereof and the steps taken by the Government to prepare a national plan to improve road safety and better traffic management system in the country?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) & (b) Ministry of Road Transport & Highways has not received any such report.

(c) & (d) Enforcement of various provisions of Motor Vehicles Act, 1988, including traffic management comes within the purview of the State Governments. However, the Government has approved a National Road Safety Policy in line with the globally accepted strategy to improve road safety based on 4 'E's viz. Education, Engineering, Enforcement and Emergency Care. Based on this, a draft action plan has been circulated to the States.

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